

ORISSA HIGH COURT

FILING REPORT AS ON :05/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/10142/2024	BISHAL NAYAK @ NAIK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	CAPITAL P.S. /323 /2023 () //
2	D-BLAPL/10146/2024	JOSHEP BIRA @ JOSEPH VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /34 /2023 () //
3	D-BLAPL/10147/2024	SANJAY KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	NALCO /166 /2022 () //
4	D-BLAPL/10148/2024	GYANA RANJAN PRUSTY VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /58 /2024 () //
5	D-BLAPL/10150/2024	SUKANTA JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /58 /2024 () //
6	D-BLAPL/10151/2024	BALUNKI @ BALUNKESWAR MALLICK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /49 /2023 () //
7	D-BLAPL/10156/2024	AKSHYA KUMAR VS STATE OF ODISHA	RAMAKANTA DAS VS	JUNAGARH /9 /2024 () //
8	D-BLAPL/10158/2024	SUDHAKAR MALIK VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /236 /2023 () //
9	D-BLAPL/10163/2024	TINKU @ SARBAN KUMBHAR VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA SADAR /121 /2023 () //
10	D-BLAPL/10165/2024	MANOJ PAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	AMBABHONA /36 /2024 () //
11	D-BLAPL/10166/2024	MANOJ KUMAR PATTANAIAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	COLLIERY /124 /2019 () //

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12	D-BLAPL/10168/2024	ASWINI KUMAR MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JUNAGARH /325 /2022 () //
13	D-BLAPL/10169/2024	SIBA PRASAD TANDI @ KALIA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /79 /2023 () //
14	D-BLAPL/10171/2024	KUMAR DILIP VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /5 /2023 () //
15	D-BLAPL/10173/2024	BHAGBAN GOUDA VS STATE OF ODISHA	ABHAS MOHANTY VS	MATHILI /88 /2024 () //
16	D-BLAPL/10174/2024	SUNIL MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /191 /2024 () //
17	D-BLAPL/10175/2024	PABITRA KALIARSINGH @ KALIASING VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /187 /2024 () //
18	D-BLAPL/10176/2024	SUBASH KUMAR NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /188 /2024 () //
19	D-BLAPL/10178/2024	RAJIB @ RAJEEB BEHERA @ RAJU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BAGDIA /260 /2023 () //
20	D-BLAPL/10179/2024	DHWAJA NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	//0 () //
21	D-BLAPL/10183/2024	CHHOTU SENDRIYA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /96 /2024 () //
22	D-BLAPL/10185/2024	BIBHISAN GOND @ BHIBASANA GOND VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIGHAR /142 /2023 () //
23	D-BLAPL/10186/2024	KUNA DAS	SUJIT KUMAR PATNAIK	KODALA /486 /2021

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		VS	VS	()
24	D-BLAPL/10188/2024	STATE OF ODISHA DAKA DAS	SUJIT KUMAR PATNAIK	// KODALA /486 /2021
		VS	VS	()
25	D-BLAPL/10192/2024	STATE OF ODISHA BHAGABAN SAHOO @ BHAGIA @ CHANDAN	PARTHA SARATHI DAS	// KEONJHAR TOWN /194 /2022
		VS	VS	()
26	D-BLAPL/10193/2024	STATE OF ODISHA BHAGABAN SAHOO @ BHAGIA	PARTHA SARATHI DAS	// KEONJHAR TOWN /213 /2022
		VS	VS	()
27	D-BLAPL/10199/2024	STATE OF ODISHA NIRANJAN MALLIK	ARIJEET MISHRA	// / /0
		VS	VS	()
28	D-BLAPL/10202/2024	STATE OF ODISHA PRADOSH KUMAR BISWAL @ CHIKU	SATYABRATA MOHANTY (1)	// JALESWAR /89 /2024
		VS	VS	()
29	D-BLAPL/10211/2024	STATE OF ODISHA BIKASH PARIDA	BICHITRA NARAYANA SATAPATHY	// ABHAYACHANDPUR /72 /2024
		VS	VS	()
30	D-BLAPL/10214/2024	STATE OF ODISHA HAPPY @ SUKANTA PARIDA	BICHITRA NARAYANA SATAPATHY	// ABHAYACHANDPUR /72 /2024
		VS	VS	()
31	D-BLAPL/10219/2024	STATE OF ODISHA SANJIT CHHATRIA	AKSHAYA KUMAR SAHOO	// REAMAL /58 /2023
		VS	VS	()
32	D-BLAPL/10220/2024	STATE OF ODISHA PARAMANANDA SUBUDHI	DEBA KUMAR RATH	// TOMANDO /59 /2022
		VS	VS	()
33	D-BLAPL/10222/2024	STATE OF ODISHA MAHESWARI NAIDU	JAYAKRISHNA MOHAPATRA	// BARIPADA TOWN /29 /2024
		VS	VS	()
34	D-BLAPL/10230/2024	STATE OF ODISHA BIKRAM KESHARI BASTIA @ SIBUN BASTIA @ BIKI	PRASANTA KUMAR SAHOO	// BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023
		VS	VS	()

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35	D-BLAPL/10237/2024	STATE OF ODISHA BHARAT CHANDRA MAJHI VS	BIRENDRA KUMAR PARDHI VS	// BARANGA /99 /2024 ()
36	D-BLAPL/10243/2024	STATE OF ODISHA SRIDHARA ROUT @ SIDHHARTHA SWAYAM ROUT @ SIDHANT SARTHAK @ SANDEEP	SRIDHAR RATH VS	// CUTTACK SADAR /50 /2024 ()
37	D-BLAPL/10245/2024	STATE OF ODISHA TUKU @ TUKURAM SAHU VS	SURYAKANTA DWIBEDI VS	// KEGAON /311 /2023 ()
38	D-BLAPL/10247/2024	STATE OF ODISHA NITAI CHARAN DAS VS	JAYANTA KUMAR MAJHI VS	// / /0 ()
39	D-BLAPL/10249/2024	STATE OF ODISHA POTANAPALLI SIMANCHALAM VS	SURYAKANTA DWIBEDI VS	// GOSANINUAGAM /34 /2024 ()
40	D-BLAPL/10254/2024	STATE OF ODISHA KAPILA SAHU VS	LAMBODOR ACHARI VS	// BHANJANAGAR /191 /2023 ()
41	D-BLAPL/10257/2024	STATE OF ODISHA SAFARAJ ANSARI @ SAFFARAJ ANSARI VS	SOUMYA RANJAN DAS VS	// JHIRPANI P.S. /51 /2018 ()
42	D-BLAPL/10262/2024	STATE OF ODISHA TADELA DILLESWAR RAO VS	SURYAKANTA DWIBEDI VS	// GOSANINUAGAM /34 /2024 ()
43	D-BLAPL/10263/2024	STATE OF ODISHA PRATAP KUMAR DAS VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /40 /2024 ()
44	D-BLAPL/10271/2024	STATE OF ODISHA AJAY KUMAR BISWAL VS	KAJAL SAHOO VS	// INDUASTRIAL,NISA /56 /2014 ()
45	D-BLAPL/10272/2024	STATE OF ODISHA PRABIN @ PRAVEEN KUMAR SAMAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /167 /2022 () //

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46	D-BLAPL/10276/2024	SANTOSH SINGH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	MUNIGUDA /104 /2022 () //
47	D-BLAPL/10279/2024	ABHISEKH MOHANTY VS STATE OF ODISHA	BRUNDEBAN ROUT VS	KORAPUT TOWN /196 /2021 () //
48	D-BLAPL/10283/2024	JAPADHAR NAIK VS STATE OF ODISHA	PRABHAV BEHERA VS	KOMNA PS /161 /2023 () //
49	D-BLAPL/10285/2024	SUBHARNSU @ SUBHRANSHU PADHI @ SATYA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BURLA /227 /2023 () //
50	D-BLAPL/10286/2024	DINESH GEHLOT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BHUBANESWAR G.R.P.S. /27 /2024 () //
51	D-BLAPL/10290/2024	RAVI AHIRWAR @ GOUTAM VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	G.R.P.S. /41 /2024 () //
52	D-BLAPL/10293/2024	MANISH LODHI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BORIGUMMA /26 /2024 () //
53	D-BLAPL/10295/2024	KEDARA PADILI VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /35 /2015 () //
54	D-BLAPL/10297/2024	BHOLA KUMAR SIKDAR VS STATE OF ODISHA	JULU KHANSAMA VS	/ /0 () //
55	D-BLAPL/10300/2024	NARASINGH DIARI VS STATE OF ODISHA	DIGAMBAR SETHI VS	BOIPARIGUDA /72 /2024 () //
56	D-BLAPL/10303/2024	GOUTAM LOHAR VS STATE OF ODISHA	RAMANI KANTA PATNAIK VS	JODA /108 /2023 () //
57	D-BLAPL/10305/2024	BISWA RANJAN DALAI	SURAJ MOHANTY	/ /0

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		VS	VS	0
		STATE OF ODISHA		//
58	D-BLAPL/10307/2024	JITENDRA KUMAR PRADHAN	ASHOK DAS	KABISURYANAGAR /524 /2023
		VS	VS	0
		STATE OF ODISHA		//
59	D-BLAPL/10311/2024	NARAYAN SASMAL	JYOTIRMAYA SAHOO	NIMAKHANDI /36 /2024
		VS	VS	0
		STATE OF ODISHA		//
60	D-BLAPL/10313/2024	RACHANA SAHU	JYOTIRMAYA SAHOO	NIMAKHANDI /28 /2024
		VS	VS	0
		STATE OF ODISHA		//
61	D-CMAPL/15315/2024	UDDESWAR SAHOO	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
62	D-CMAPL/15346/2024	M/S. MAA SAMALEI CARRIER, SAMBALPUR	ADV	//
		VS	VS	0
		INDIAN OIL CO. L.T.D. APSU OF THE GOVT. OF INDIA		//
63	D-CMAPL/15418/2024	SHIBA SHAKTI SALES, SUNDARGARH	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
64	D-CMAPL/15428/2024	SRINIBAS MAITY	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
65	D-CMAPL/15451/2024	HAREKRUSHNA PANDA	ADV	//
		VS	VS	0
		THE COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION		//
66	D-CMAPL/15482/2024	ANTARYAMI JENAMANI	KABIR KUMAR JENA	//
		VS	VS	0
		COMMISSIONER LAND RECORDS AND SETTLEMENT		//
67	D-CMP/15339/2024	BIRENDRA KUMAR @ CHANDRA BHANJDEO	SOUMYA MISHRA	//
		VS	VS	0
		DIST. MAGISTRATE CUM COLLECTOR, MAYURBHANJ		//
68	D-CMP/15354/2024	KRISHNA KUMARI ROURTRAY	SMITA RANJAN PATNAIK	//
		VS	VS	0

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69	D-CMP/15372/2024	NAMITA MALLICK MANAS MOHARANA VS	GOUTAM CHARAN ROUT VS	// // 0
70	D-CMP/15379/2024	JYOSTNA BHOI NIRMAL CHANDRA OJHA VS	NIRANJAN LENKA VS	// // 0
71	D-CMP/15398/2024	BASANTA KUMAR ROUT SUMITRA SAHOO VS	PRAFULLA KUMAR LENKA VS	// // 0
72	D-CMP/15439/2024	SUMITRA SAHOO SANJAY KUMAR BONDIA VS	SANJEEV UDGATA VS	// // 0
73	D-CMP/15456/2024	PARAMESWARI BAI AGARWAL HEMANTA MAJHI VS	PRADEEP KUMAR MOHAPATRA VS	// // 0
74	D-CMP/15536/2024	C.M.C, CUTTACK MANTOSH PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// // 0
75	D-CMP/15538/2024	JAGANNATH BEHERA HRUSIKESH DAS VS	PRAVAT RANJAN SUTAR VS	// // 0
76	D-CMP/15561/2024	SABITRI DAS NRUSINGH CHARAN SAHOO VS	GOURI MOHAN RATH VS	// // 0
77	D-CONTC/15319/2024	SASHILATA SAHOO CH. BAIJAYANTIMALA PATRO VS	ADV VS	// // 0
78	D-CONTC/15327/2024	SRI VIR VIKRAM YADAV, IAS HEMANTA KUMAR BHOI VS	GYANARANJAN SETHI VS	// // 0
79	D-CONTC/15342/2024	SUDHAKAR MISHRA, DCP, SPECIAL SECURITY BATTALION, POLICE COMMISSIONERATE, BBSR, KHORDHA MAHESH KUMAR SINGH VS	GAGAN BIHARI SINGH VS	// // 0
		NANDITA KUJUR, O.A.S., TAHASILDAR, LATHIKATA		//

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80	D-CONTC/15343/2024	RAMESH CHANDRA MISHRA VS NARAYAN MADHEI, SECY., CUM CHIEF EXECUTIVE OFFICER, ASKA CENTRAL COOPERATIVE BANK L.T.D. ASKA	ADV VS	// 0
81	D-CONTC/15345/2024	RAMAKANTA BEHERA VS ANITA NAYAK, O.A.S, TAHASILDAR, NISCHINTAKOILI, CUTTACK	GAGAN BIHARI SINGH VS	// 0
82	D-CONTC/15348/2024	SADANANDA BEHERA VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, TAHASILDAR, BHADRAK	ADV VS	// 0
83	D-CONTC/15352/2024	RAJENDRA KUMAR NANDA VS ANU GARG, I.A.S.	ADV VS	// 0
84	D-CONTC/15353/2024	MAGUNI BEHERA VS ANU GARG, IAS	ADV VS	// 0
85	D-CONTC/15363/2024	SUCHISMITA DASH VS BISHNU PRASAD MISHRA, SECY., OSSSC, BBSR, KHORDHA	ADV VS	// 0
86	D-CONTC/15364/2024	SANJUKTA KUMARI DASH VS RAMAKANTA PANDA, CHIEF DISTRICT MEDICAL AND P.M. OFFICER, NAYAGARH	ADV VS	// 0
87	D-CONTC/15365/2024	RASANANDA PATEL VS BIRENDRA KUMAR BEHERA, C.D.A.O, SUNDARGARH	ADV VS	// 0
88	D-CONTC/15376/2024	BISWANATH SABAT VS MD. SADIQUE ALAM, DIRECTOR OF INDUSTRIES, ODISHA	AJAYA KUMAR DASH VS	// 0
89	D-CONTC/15385/2024	PRASANNA KUMAR SETHI VS DEBASIS BEHERA, ZONAL MANAGER, INDUSIND BANK, BIJAYACHANDRAPUR, JAGATSINGHPUR	ADV. VS	// 0
90	D-CONTC/15388/2024	JAYAKRUSHNA MOHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
91	D-CONTC/15400/2024	PRATIVA MANJARI ROUT	AMIT SAHOO	//

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		VS	VS	0
92	D-CONTC/15404/2024	NIRANJAN BEHERA, O.E.S. 1(SB) SNEHANJALI MISHRA	ADV	//
		VS	VS	0
93	D-CONTC/15416/2024	DR. KUBER CHANDRA MAHANTA, C.D.M. AND PUBLIC HEALTH OFFICER, BALANGIR DHARMENDRA KUMAR SAHU	ADV	//
		VS	VS	0
94	D-CONTC/15420/2024	MAYADHAR SAHYU, D.E.O, GAJAPATI AKSHAYA KUMAR SAHOO	ANANTA PATTANAYAK	//
		VS	VS	0
95	D-CONTC/15430/2024	BISHNUPRIYA BEHERA, ADDL, TAHASILDAR CUM SUB REGISTRAR, NIMAPARA CHARAN MAHARANA	ADV	//
		VS	VS	0
96	D-CONTC/15432/2024	S. ASWOSTHI, I.A.S. GOVERNING BODY OF MAHAPURUSHA BANAMALI MAHAVIDYALAYA, JAIPUR	ADV	//
		VS	VS	0
97	D-CONTC/15434/2024	ASWATHY S., I.A.S. ADIKANDA BEHERA	ADV	//
		VS	VS	0
98	D-CONTC/15435/2024	STATE OF ODISHA CHANDRA SEKHAR MISHRA	ADV.	//
		VS	VS	0
99	D-CONTC/15437/2024	DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BOLANGIR MANJULATA MEHER	ADV	//
		VS	VS	0
100	D-CONTC/15444/2024	RUDRA MOHAN NAYAK, O.A.S. HARAPRIYA PADHI	SUJATA JENA	//
		VS	VS	0
101	D-CONTC/15449/2024	SURENDRA KUMAR PANDA, ADDL. SECY., HEALTH AND WELFARE DEPT. BELA BHOI	ADV.	//
		VS	VS	0
102	D-CONTC/15453/2024	ABOLI SUNIL NARVANE, I.A.S. SUDIPTA KUMAR DASH	ADV.	//
		VS	VS	0

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103	D-CONTC/15458/2024	NARASINGHA BHOL, I.P.S. NABAKISHOR MALIK VS	ADV. VS	// // 0
104	D-CONTC/15461/2024	SANTI SWARUP MISHRA, O.A.S. JHUNU NAYAK VS	SIDHARTH PARIDA VS	// // 0
105	D-CONTC/15466/2024	COLLECTOR CUM DM,GANJAM SESHADEV MOHANTY VS	ADV VS	// // 0
106	D-CONTC/15472/2024	ARVIND AGRAWAL, I.A.S. PARAMANANDA PANDA VS	ADV VS	// // 0
107	D-CONTC/15474/2024	SIDDESHWAR BALIRAM BONDAR, I.A.S. DURGA PRASAD SAUMYARANJAN PATNAIK VS	ADV VS	// // 0
108	D-CONTC/15479/2024	TAPAS BISHI, TAHASILDAR, BEGUNIA LINGARAJ MATIA MISHRA VS	ADV VS	// // 0
109	D-CONTC/15480/2024	ABHISEK DASH, OAS PREMACHAND MAJHI VS	ADV VS	// // 0
110	D-CONTC/15484/2024	P.ANVESHA REDDY, COLLECTOR AND D.M, KALAHANDI SUNDARAM HOME FINANCE LTD. CHENNAI VS	ADV VS	// // 0
111	D-CONTC/15494/2024	NIRANJAN PARIDA, DISTRICT SUB REGISTRAR, BALASORE DR. SANJIBANI PANDA VS	ADV. VS	// // 0
112	D-CONTC/15497/2024	BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT. PRANATI MOHANTY VS	ADV. VS	// // 0
113	D-CONTC/15500/2024	BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT., BBSR SURENDRANATH ROUT VS	ADV VS	// // 0
		DIPTESH KUMAR PATTANAYAK, CHAIRMAN CUM MANAGING DIRECTOR OSRTC, BBSR, KHORDHA		//

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114	D-CONTC/15501/2024	BIJAYA KUMAR BISWAL VS DHURBA CHARAN BEHERA, O.E.S., D.E.O, BALANGIR	ADV VS	// 0 //
115	D-CONTC/15507/2024	SANDHYA JENA VS DEBABRATA SAHOO, O.A.S.	KAUSHAL HUSSAIN VS	// 0 //
116	D-CONTC/15509/2024	ULLASH CHANDRA JENA VS DEBABRATA SAHOO, O.A.S	KAUSHAL HUSSAIN VS	// 0 //
117	D-CONTC/15518/2024	KASINATH PATRA VS ASWASTHY S, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
118	D-CONTC/15526/2024	PUSPARANI MOHANTY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
119	D-CONTC/15533/2024	ANADI CHARAN RAYSAMANTA @ MALLICK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
120	D-CONTC/15535/2024	PRASANTA KUMAR MOHANTY VS SATYABRATA SAHU SECY., TO GOVT.,R AND D.M, DEPT.	ADV VS	// 0 //
121	D-CONTC/15544/2024	SRIDHAR KUMAR SETHI VS DEORANJAN KUMAR SINGH, ADDL.CHIEF SECY., HOME DEPT.	ADV VS	// 0 //
122	D-CONTC/15546/2024	DEBAJYOTI PANDA VS DEORANJAN KUMAR SINGH, ADDL., CHIEF SECY., HOME DEPT.	ADV VS	// 0 //
123	D-CONTR/10287/2024	SUBASH CHANDRA MUDULI VS SAROJ KUMAR SAHOO, I.I.C, KENDRAPARA	SUCHETA GUMANSINGH VS	//0 0 //
124	D-CRLA/10141/2024	BABU SINGH KUSHWAH VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	EOW,BHUBANESWAR /1 /2022 0 //
125	D-CRLA/10177/2024	RAJENDRA BEHERA	SUBASH CHANDRA PUSPALAKA	//0

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126	D-CRLA/10223/2024	STATE OF ODISHA SANKARSANA DEHURY	PRASANT KUMAR SAHOO	// KANKADAHAD /124 /2020
		VS	VS	()
127	D-CRLA/10296/2024	STATE OF ODISHA MANORANJAN MISHRA @ MANORANJAN MISRA	JYOTI RANJAN DEO	// VIGILANCE PS (BERHAMPUR) /50 /2003
		VS	VS	()
128	D-CRLA/10298/2024	STATE OF ODISHA(VIG.) SANTOSH BEHERA	NIKUNJA KUMAR ROUT	// / /0
		VS	VS	()
129	D-CRLA/10302/2024	STATE OF ODISHA AJIT MOHANTY	SULOCHANA PATRO	// PATTAPUR (DIGAPAHANDI) /195 /2015
		VS	VS	()
130	D-CRLA/10304/2024	STATE OF ODISHA BHAGABAN MOHANTY	SULOCHANA PATRO	// PATTAPUR (DIGAPAHANDI) /195 /2015
		VS	VS	()
131	D-CRLMC/10143/2024	STATE OF ODISHA MAGURU NAIK	ASUTOSH TRIPATHY	// / /0
		VS	VS	()
132	D-CRLMC/10172/2024	STATE OF ODISHA SUBASH CHANDRA MOHANTY	RAMANIKANTA PATTANAİK	// / /0
		VS	VS	()
133	D-CRLMC/10184/2024	STATE OF ODISHA MD. SALIM	CHIRANJIB ROUT	// COLLIERY /169 /1998
		VS	VS	()
134	D-CRLMC/10189/2024	STATE OF ODISHA BIBEKANANDA ROUT @ VIVEKANANDA ROUT	ARIJEET MISHRA	// / /0
		VS	VS	()
135	D-CRLMC/10191/2024	JAGANNATH PANDA URBASHI MOHAPATRA	PRADEEP KUMAR DAS	// BHADRAK TOWN /32 /2006
		VS	VS	()
136	D-CRLMC/10194/2024	STATE OF ODISHA BIBEKANANDA ROUT @ VIVEKANANDA ROUT	ARIJEET MISHRA	// / /0
		VS	VS	()

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137	D-CRLMC/10198/2024	JAGANNATH PANDA BIBEKANANDA ROUT @ VIVEKANANDA ROUT VS	ARIJEET MISHRA VS	// //0 ()
138	D-CRLMC/10200/2024	JAGANNATH PANDA BIBEKANANDA ROUT @ VIVEKANADA ROUT VS	ARIJEET MISHRA VS	// //0 ()
139	D-CRLMC/10201/2024	JAGANNATH PANDA ANTARYAMI SENAPATI VS	SOUBHAGYA SWAIN VS	// BADAGODA P.S. /364 /2019 ()
140	D-CRLMC/10205/2024	STATE OF ODISHA SK. SERAJUL@SK. SIRAJUL VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /270 /2014 ()
141	D-CRLMC/10210/2024	STATE OF ODISHA AJIT KUMAR NAIK @ TRIBENI NAIK @ TIRA VS	AKSHAYA KUMAR SAHOO VS	// KUNDHEIGOLA /75 /2022 ()
142	D-CRLMC/10212/2024	STATE OF ODISHA ANIL KUMAR BEHERA VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /120 /2015 ()
143	D-CRLMC/10234/2024	STATE OF ODISHA SAROJ NAIK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /374 /2018 ()
144	D-CRLMC/10239/2024	STATE OF ODISHA AJIT KUMAR PATRA VS	ANSHUMAN RAY VS	// NAYAPALLI P.S. /582 /2023 ()
145	D-CRLMC/10241/2024	STATE OF ODISHA MINA KUMARI VS	B.S.DASPARIDA VS	// ANGUL TOWN /285 /2023 ()
146	D-CRLMC/10246/2024	STATE OF ODISHA BIJAY KUMAR PATTANAİK VS	DEVASHIS PANDA VS	// SAHID NAGAR P.S. /9 /2012 ()
147	D-CRLMC/10253/2024	ENFORCEMENT DIRECTORATE, SUB ZONAL OFFICER, BBSR, KHORDHA PRABHANJAN KANHAR VS	AMULYA RATNA PANDA VS	// PHIRINGIA /111 /2022 ()
		STATE OF ODISHA		//

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148	D-CRLMC/10255/2024	UMAKANTA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /58 /2017 () //
149	D-CRLMC/10258/2024	SABITA PANIGRAHI VS SUJATA PATNAIK	AMULYA RATNA PANDA VS	//0 () //
150	D-CRLMC/10270/2024	BIJAYALAXMI DASH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CHAULIAGANJA /48 /2020 () //
151	D-CRLMC/10275/2024	SAROJ SORENG VS SANJITA MAJHI	ASHOK KUMAR SARANGI VS	//0 () //
152	D-CRLMC/10282/2024	M/S. SERAJUDDIN AND CO. VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	//0 () //
153	D-CRLMC/10289/2024	AKSHAYA KUMAR GHADAI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHANDAGIRI P.S. /620 /2023 () //
154	D-CRLMC/10292/2024	JERI ALBENKIJUR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHARIAR /73 /2024 () //
155	D-CRLMC/10310/2024	SANJAYA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHAJURIPADA /117 /2020 () //
156	D-CRLMP/10154/2024	SAROJ KUMAR SATAPATHY VS STATE OF ODISHA	SANDIPANI NAYAK VS	//0 () //
157	D-CRLMP/10187/2024	AKASH KUMAR MALLICK VS THE D.G OF POLICE, CUTTACK	BIJAYA KUMAR NAYAK (3) VS	//0 () //
158	D-CRLMP/10207/2024	SUBAS TARAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //
159	D-CRLMP/10231/2024	OLIC LTD., CUTTACK	ASHOK KUMAR PANIGRAHI	//0

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		VS	VS	0
160	D-CRLMP/10235/2024	IIC PATKURA POLICE STATION, KENDRAPARA MANJULATA MOHAPATRA	NIRANJAN PANDA	// /0
		VS	VS	0
161	D-CRLMP/10240/2024	STATE OF ODISHA KESHAB CHANDRA PARIJA	ABHIJIT DAS	// /0
		VS	VS	0
162	D-CRLMP/10256/2024	STATE OF ODISHA SABYA SACHI PANDA @ SUNIL @ SARAT	AVIJIT PATNAIK	// /0
		VS	VS	0
163	D-CRLMP/10301/2024	STATE OF ODISHA M/S NIRUPAMA MINING AND TRANSPORTING PRIVAET LTD., CUTTACK	PRATIK DASH	// /0
		VS	VS	0
164	D-CRLMP/10308/2024	STATE OF ODISHA NALINIKANTA DAS	GYANA RANJAN SETHI	// /0
		VS	VS	0
165	D-CRLREV/10221/2024	STATE OF ODISHA BINOD KUMAR MOHAPATRA	BIDESH RANJAN BEHERA	// /0
		VS	VS	0
166	D-CRLREV/10269/2024	NIROJ KUMAR SATPATHY SANTOSH KUMAR BARIK	ABHISHEK DASH	// BALASORE VIGILANCE /44 /2018
		VS	VS	0
167	D-CRP/15548/2024	STATE OF ODISHA(VIG.) AMIT KUMAR SAHU	BIBEKANANDA BHUYAN	// /0
		VS	VS	0
168	D-FAO/15331/2024	CHINMAY SAHU D.M., THE NEW INDIA ASSURANCE CO.LTD., CUTTACK	GOPAL CHANDRA SAMANTARAY	// /0
		VS	VS	0
169	D-MACA/15336/2024	TAPAN DAS THE D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	GOPAL CHANDRA SAMANTARAY	// /0
		VS	VS	0
		RASHMITA MOHANTY		//
170	D-MACA/15368/2024	PRAMILA DEVI	BIRANCHI NARAYAN RATH	//
		VS	VS	0

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171	D-MACA/15409/2024	AMRESH CHANDRA PANDA D.M., ORIENTAL INSURANCE CO. L.T.D VS GOURI ORAM	SOMANATH ROY VS	// // 0 //
172	D-MACA/15457/2024	RABINDRA BEHERA VS PADARABINDA BEHERA	DEBASISH PATNAIK VS	// 0 //
173	D-MATA/15440/2024	KUMUDA CHANDRA MANGARAJ VS PRATIVA MANGARAJ	ADHIRAJ MOHANTY VS	// 0 //
174	D-MATA/15475/2024	SUSANTA PRADHAN VS JHARANA PRADHAN	SAUMYA RANJAN PRADHAN VS	// 0 //
175	D-RPFAM/15534/2024	ARABINDA RAM VS DALISMITA SAHOO	BIBEKANANDA BHUYAN VS	// 0 //
176	D-RSA/15359/2024	NARSU SAHU VS FATHER AGASTIN KASRIN KUTIL	SUGAT DASH VS	// 0 //
177	D-RSA/15392/2024	KASTU KISHAN VS JANAKRAM KISHAN	PRASANTA KUMAR SATAPATHY VS	// 0 //
178	D-RSA/15512/2024	BENUDHAR PRADHAN VS BABAJI SENAPATI	ARUN KUMAR MISHRA 2 VS	// 0 //
179	D-RVWPET/15373/2024	DR. SON PATTNAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
180	D-RVWPET/15427/2024	RAJ KUMAR SAHU VS STATE OF ODISHA	SISIR DAS VS	// 0 //
181	D-TRPCRL/10259/2024	DILLIP KUMAR PATTNAIK VS HIMANI MOHAPATRA	GOUTAM KUMAR ACHARYA (SR.ADV) VS	//0 0 //

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182	D-TRPCRL/10299/2024	PALURAM KISKU VS LAXMIMANI SOREN	RABINDRA NATH PRUSTY VS	//0 0 //
183	D-TRPCRL/10314/2024	SUPRAVA KUMARI BASTIA VS RANJAN KUMAR RATH	RABINDRANATH PRUSTY VS	//0 0 //
184	D-WA/15312/2024	STATE OF ODISHA VS BRUNDABAN BEHERA	BIPLAB MOHANTY,A.G.A VS	//0 0 //
185	D-WA/15329/2024	STATE OF ODISHA VS SANJAYA KUMAR SUKLA	BIPLAB MOHANTY,A.G.A VS	//0 0 //
186	D-WA/15337/2024	STATE OF ODISHA VS KISHORE CHANDRA JENA	BIPLAB MOHANTY, A.G.A. VS	//0 0 //
187	D-WA/15357/2024	STATE OF ODISHA VS BILASINI RATH	DEBASIS MOHAPATRA,A.S.C VS	//0 0 //
188	D-WA/15371/2024	STATE OF ODISHA VS SANKARSAN SAHU	DEBASIS MOHAPATRA, A.S.C. VS	//0 0 //
189	D-WA/15384/2024	STATE OF ODISHA VS BAIKUNTHANATH BARIK	DEBASIS MOHAPATR,A.S.C VS	//0 0 //
190	D-WA/15393/2024	SUNANDA KUMAR SAHOO VS CHINTAMANI BHUIAN	PREMANANDA MOHANTY VS	//0 0 //
191	D-WA/15405/2024	STATE OF ODISHA VS KISHORI KUMARI PATRA	BIPLAB MOHANTY, A.G.A. VS	//0 0 //
192	D-WA/15413/2024	CHIEF EXECUTIVE OFFICER, CORPORATE OFFICE, GANJAM VS KESHAB KUMAR GANDHI	ANINDYA KUMAR MISHRA VS	//0 0 //
193	D-WA/15422/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//

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		VS	VS	0
194	D-WA/15473/2024	SARADA PRASAD DASH STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
195	D-WA/15490/2024	ROJALINA DEPUTY MANAGER CUM SDO (ELECT.), TPCODL, PURI	LALIT KUMAR MAHARANA	//
		VS	VS	0
196	D-WA/15492/2024	THE CHAIRPERSON PERMANET LOK ADALAT PURI STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
		VS	VS	0
197	D-WA/15499/2024	BIDESHI MEHER DR.DEBENDRA NARAYAN PATRI	DR.BINOD KUMAR MISHRA	//
		VS	VS	0
198	D-WA/15504/2024	STATE OF ODISHA STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
199	D-WA/15522/2024	BIDYUT KALYANI CHOUDHURY STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
200	D-WA/15527/2024	MURALIDHAR NAIK STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
201	D-WP(C)/15306/2024	PRAHALLAD OJHA DAMBARUDHAR BEHERA	KUNJA SUNDAR DAS	//
		VS	VS	0
202	D-WP(C)/15307/2024	CHIEF ADMINISTRATOR, LORD JAGARNATH MOHAPRABHU, PURI MINA AGRAWAL	BHABANI PRASAD MOHANTY	//
		VS	VS	0
203	D-WP(C)/15308/2024	THE ADDL. CT AND GST OFFICER, SAMBALPUR M/S CORONATION INFRASTRUCTURE PVT LTD, KEONJHAR	SITANSU MOHAN SINGH	//
		VS	VS	0
204	D-WP(C)/15309/2024	STATE OF ODISHA MINA AGRAWAL	BHABANI PRASAD MOHANTY	//
		VS	VS	0

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205	D-WP(C)/15310/2024	THE ADDL. CT AND GST OFFICER, SAMBALPUR SAKET AGRAWAL VS	BHABANI PRASAD MOHANTY VS	// // 0
206	D-WP(C)/15311/2024	THE ADDL. CT AND GST OFFICER, SAMBALPUR SOUMYA RANJAN PANDA VS	SITANSU MOHAN SINGH VS	// // 0
207	D-WP(C)/15313/2024	STATE OF ODISHA SAKET AGRAWAL VS	BHABANI PRASAD MOHANTY VS	// // 0
208	D-WP(C)/15314/2024	THE ADDL. CT AND GST OFFICER, SAMBALPUR M/S. CORONATION INFRASTRUCTURE PVT. LTD., KEONJHAR VS	SITANSU MOHAN SINGH VS	// // 0
209	D-WP(C)/15316/2024	STATE OF ODISHA DISHA ENTERPRISES, TARILO VS	DEBASISH HAZRA VS	// // 0
210	D-WP(C)/15317/2024	COMMNR. OF CT AND GST, CUTTACK PABITRA KUMAR SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
211	D-WP(C)/15318/2024	STATE OF ODISHA SAKET AGRAWAL VS	BHABANI PRASAD MOHANTY VS	// // 0
212	D-WP(C)/15320/2024	THE CT AND GST OFFICER, SAMBALPUR SOUMYA RANJAN PANDA VS	SITANSU MOHAN SINGH VS	// // 0
213	D-WP(C)/15321/2024	STATE OF ODISHA PRANATI MISHRA VS	NIBEDITA MOHANTY VS	// // 0
214	D-WP(C)/15322/2024	STATE BANK OF INDIA, BBSR M/S CORONATION INFRASTRUCTURE PVT. LTD., KEONJHAR VS	SITANSU MOHAN SINGH VS	// // 0
215	D-WP(C)/15323/2024	STATE OF ODISHA DIPTIMAYEE PANDA VS	ANIL KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/15324/2024	DIBAKAR BEHERA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
217	D-WP(C)/15325/2024	BIBHUTI BHUSAN GARANAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
218	D-WP(C)/15326/2024	BISWAJIT SINGH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
219	D-WP(C)/15328/2024	RATNAKAR PADHI VS STATE OF ODISHA	KHIROD CHANDRA MOHAPATRA VS	// 0 //
220	D-WP(C)/15330/2024	BEHULA RANI HALDAR VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
221	D-WP(C)/15332/2024	BISWAJIT HALDAR VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
222	D-WP(C)/15333/2024 WP(C)/8229/2024	M/S. NILGIRI ENGINEERING COOPERATIVE SOCIETIES LTD. BALESWAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
223	D-WP(C)/15334/2024	USHA RANI PANDA VS STATE OF ODISHA	NIHAR RANJAN PANDA VS	// 0 //
224	D-WP(C)/15335/2024	DAYANIDHI JENA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
225	D-WP(C)/15338/2024	RABINDRA BARMAN VS ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BALASORE	BHUBANESWAR DASH VS	// 0 //
226	D-WP(C)/15340/2024	NABA KUMAR NANDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
227	D-WP(C)/15341/2024	RASHMI RANJAN DAS	SHIBASHISH MISRA	//

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		VS	VS	0
228	D-WP(C)/15344/2024	STATE OF ODISHA SK. SHOAIB AKHTAR	BUDHADEV ROUTRAY	//
		VS	VS	0
229	D-WP(C)/15347/2024	STATE OF ODISHA SAURAVITA SAHOO	SUBHADUTTA ROUTRAY	//
		VS	VS	0
230	D-WP(C)/15349/2024	STATE OF ODISHA NARAYAN SAHOO	KIRAN ROUT	//
		VS	VS	0
231	D-WP(C)/15350/2024	STATE OF ODISHA HAREKRUSHNA DANDASENA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
232	D-WP(C)/15351/2024	A.D.M.(R AND R), BALINGA, BARIAL MARANDI	SUBAS CHANDRA DAS	//
		VS	VS	0
233	D-WP(C)/15355/2024	UNION OF INDIA SANTOSH KUMAR RATH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
234	D-WP(C)/15356/2024	STATE OF ODISHA BHARATIYA BIKASH PARISAD, GANJAM	GOPAL PRASAD JENA	//
		VS	VS	0
235	D-WP(C)/15358/2024	THE CHIEF SECY TO GOVT.OF ODISHA, BBSR PRADEEP KUMAR PANDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
236	D-WP(C)/15360/2024	STATE OF ODISHA AJAY JENA	GOPAL PRASAD JENA	//
		VS	VS	0
237	D-WP(C)/15361/2024	PRINCIPAL SECY TO GOVT, S AND ME DEPT, BBSR RAJDHANI SCHOOL OF NURSING, BBSR	GOPAL PRASAD JENA	//
		VS	VS	0
238	D-WP(C)/15362/2024	THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT, BBSR NARENDRA KUMAR MOHAPATRA	RASHMI KANTA ACHARYA	//
		VS	VS	0

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239	D-WP(C)/15366/2024	STATE OF ODISHA ARADHYA SCHOOL AND COLLEGE OF NURSING, JAIPUR VS	GOPAL PRASAD JENA VS	// // 0
240	D-WP(C)/15367/2024	THE PRINCIPAL SECY TO GOVT.HEALTH AND FAMILY WELFARE DEPT, KHORDHA AKSHYA KUMBHAR VS	PRASANTA KUMAR DAS VS	// // 0
241	D-WP(C)/15369/2024	STATE OF ODISHA UMA CHARAN SAHU VS	RAJIB RATH VS	// // 0
242	D-WP(C)/15370/2024	STATE OF ODISHA RAMAKANTA PANIGRAHI VS	SIBAPRASAD PATI VS	// // 0
243	D-WP(C)/15374/2024	STATE OF ODISHA DR. MANORANJAN MOHAPATRA VS	SUKANTA KUMAR MISHRA VS	// // 0
244	D-WP(C)/15375/2024	STATE OF ODISHA AMBIKA PRASAD DAS VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
245	D-WP(C)/15377/2024	STATE OF ODISHA NIRMAL CHANDRA DAS VS	VIVEKANANDA JENA VS	// // 0
246	D-WP(C)/15378/2024	STATE OF ODISHA TRILOCHAN BAL VS	ABHIRAM SWAIN VS	// // 0
247	D-WP(C)/15380/2024	STATE OF ODISHA SAMILATA PRADHAN VS	AMITAV DAS VS	// // 0
248	D-WP(C)/15381/2024	STATE OF ODISHA DIPTIMAYEE BAG VS	SAIBRATA RATH VS	// // 0
249	D-WP(C)/15382/2024	INSURANCE OMBUDSMAN, BBSR BIJAY KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK-3 VS	// // 0 //

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250	D-WP(C)/15383/2024	MINI PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
251	D-WP(C)/15386/2024	SMITA MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
252	D-WP(C)/15387/2024	BALARAM HATI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
253	D-WP(C)/15389/2024	ALAYA KUMAR PAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
254	D-WP(C)/15390/2024	SANJUKTA BARIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
255	D-WP(C)/15391/2024	DILIP KUMAR PARIDA VS HIRAKUD INDUSTRIAL WORKS,	SUSMITA PATTNAIK VS	// 0 //
256	D-WP(C)/15394/2024	PRATIMA NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
257	D-WP(C)/15395/2024	MAMATA MANJARI PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
258	D-WP(C)/15396/2024	EXECUTIVE ENGINEER, ELECTRICAL (TPSODL), V AND E CELL BERHAMPUR VS PRAKASH CHANDRA MAHAPATRA	SURESH CHANDRA DASH VS	// 0 //
259	D-WP(C)/15397/2024	MAMATA SWAIN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
260	D-WP(C)/15399/2024	KHIROD CHANDRA MOHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
261	D-WP(C)/15401/2024	PUSPALATA ROUT	UMAKANT SAHOO	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/15402/2024	JATADHARI JENA	ARUSMITA ACHARYA	//
		VS	VS	0
		UNION OF INDIA		//
263	D-WP(C)/15403/2024	BIBHUTI BHUSAN SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/15406/2024	KESHAB CHANDRA MOHANTA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/15407/2024	M/S. FRONTLINE EX SERVICEMEN BUREAU, BBSR	SUBASH MANSINGH	//
	WP(C)/8272/2024	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/15408/2024	DINABANDHU MOHANTA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/15410/2024	KSHETRA MOHAN NAIK	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/15411/2024	RASANANDA MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/15412/2024	NIRANJAN DASH	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/15414/2024	MADHUCHHANDA PADHI	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/15415/2024	SHRADHANJALI JENA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/15417/2024	JYOTIN KUMAR SAHOO	SOUMYA RANJAN MOHANTY	//
	WP(C)/8303/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/15419/2024	STATE OF ODISHA PRAMILA ROUT VS	SUBHENDU KUMAR NAYAK VS	// // 0
274	D-WP(C)/15421/2024	STATE OF ODISHA SHIBANI MAHANTA VS	KRISHNA CHANDRA SAHU VS	// // 0
275	D-WP(C)/15423/2024	STATE OF ODISHA SOUBHAGYA KUMAR NAYAK VS	SUBHENDU KUMAR NAYAK VS	// // 0
276	D-WP(C)/15424/2024	STATE OF ODISHA SUSILAMANI DEVI VS	SUBHENDU KUMAR NAYAK VS	// // 0
277	D-WP(C)/15425/2024	STATE OF ODISHA RAMAKRUSHNA JENA VS	SUBAS CHANDRA DAS VS	// // 0
278	D-WP(C)/15426/2024	STATE OF ODISHA BISHNUPADA JENA VS	SUBAS CHANDRA DAS VS	// // 0
279	D-WP(C)/15429/2024	STATE OF ODISHA SIDHARTH PATTANAYAK VS	SAIBRATA RATH VS	// // 0
280	D-WP(C)/15431/2024	STATE OF ODISHA GHANASHYAM SAHU VS	ABINASH NAYAK VS	// // 0
281	D-WP(C)/15433/2024	STATE OF ODISHA MANIJAR MAJHI VS	SIBA PRASAD PATRA VS	// // 0
282	D-WP(C)/15436/2024	MCL, BURLA PRADEEP KUMAR DAS VS	ARUN KUMAR BUDHIA VS	// // 0
283	D-WP(C)/15438/2024	STATE OF ODISHA NRUPA KISHORE PATTANAIAK @ NRUPA KISHOR PATTANAIAK VS	BHAGABAN MOHANTY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/15441/2024	DAMAN PRASAD MISHRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
285	D-WP(C)/15442/2024	SULOCHANA SWAIN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
286	D-WP(C)/15443/2024	NARENDRA PARASET VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
287	D-WP(C)/15445/2024	SANJUKTA PANI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
288	D-WP(C)/15446/2024	MINATI RATHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
289	D-WP(C)/15447/2024	ABHISHEK KANUNGO VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
290	D-WP(C)/15448/2024	SRINIBAS CHOUDHURY VS R.T.O. BBSR	BRAJA MOHAN SARANGI VS	// 0 //
291	D-WP(C)/15450/2024	BINOD KUMAR SAHOO VS UNION OF INDIA	SUBRAT MISRA VS	// 0 //
292	D-WP(C)/15452/2024	SUDIPTA KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUTH VS	// 0 //
293	D-WP(C)/15454/2024	PRASANJIT SAMAL VS UNION OF INDIA	SUBRAT MISRA VS	// 0 //
294	D-WP(C)/15455/2024	MINATI PANDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
295	D-WP(C)/15459/2024	A.V.ANIL KUMAR	SUBRAT MISRA	//

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		VS	VS	0
		UNION OF INDIA		//
296	D-WP(C)/15460/2024	UMAKANTA JENA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/15462/2024	RAMA CHANDRA KISHAN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/15463/2024	PRASAD PATTNAIK @ PATNAIK	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/15464/2024	SASMITA PANDA	SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/15465/2024	BANALATA PATRA	PITAMBAR BEHERA	//
		VS	VS	0
		COLLECTOR, KENDRAPARA		//
301	D-WP(C)/15467/2024	SHUBHENDRA KUMAR BHANJADEO	DAITARI PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/15468/2024	ASWINI KUMAR MOHANTY	PRASANNA KUMAR RATH (1)	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/15469/2024	JAGANATH PATRA	KURESH PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/15470/2024	MATA JAGAMMA	BIRANCHI NARAYAN MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/15471/2024	SNEHALATA MISHRA	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/15476/2024	SUNDARAM HOME FINANCE LIMITED , A HOUSING FINANCE COMPANY, KHURDA	NALINI KANTA DASH	//
		VS	VS	0

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307	D-WP(C)/15477/2024	DISTRICT SUB REGISTRAR, BALASORE MENAKA PANDA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// // 0
308	D-WP(C)/15478/2024	ANURADHA PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
309	D-WP(C)/15481/2024	FAKIRA DALAI VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
310	D-WP(C)/15483/2024	ASIT MITRA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
311	D-WP(C)/15485/2024	SACHINDRA PADHY VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
312	D-WP(C)/15486/2024	SAILA NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
313	D-WP(C)/15487/2024	RUBI MAHAPATRA VS THE STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
314	D-WP(C)/15488/2024	BIBHISANA MALIK VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
315	D-WP(C)/15489/2024 WP(C)/8344/2024	M/S.VIMEK BIOCONCEPT PVT.LTD, CUTTACK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
316	D-WP(C)/15491/2024	NISAMANI JENA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
317	D-WP(C)/15493/2024	KADAMBINI JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //

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318	D-WP(C)/15495/2024	GEET ROSALYN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
319	D-WP(C)/15496/2024	PRADEEP KUMAR CHAND VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
320	D-WP(C)/15498/2024	PRATYUSA KUMAR DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
321	D-WP(C)/15502/2024	LAXMI PRASAD SAHOO VS STATE OF ODISHA	GOPAL KRUSHN NANDA VS	// 0 //
322	D-WP(C)/15503/2024	ALAM KHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
323	D-WP(C)/15505/2024	LAXMI DORA VS BASANTI KUMARI DAS	DWARIKA PRASAD MOHANTY VS	// 0 //
324	D-WP(C)/15506/2024	BICHITRANANDA MAHAKHUDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
325	D-WP(C)/15508/2024	KALANDI CHARAN MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
326	D-WP(C)/15510/2024	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
327	D-WP(C)/15511/2024	PRAMOD KUMAR TRIPATHY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
328	D-WP(C)/15513/2024	BINODINI INFRASTRUCTURE PVT.LTD, KALAHANDI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
329	D-WP(C)/15514/2024	ANUGUL SUKINDA RAILWAY LTD. BBSR	KISHORE KUMAR MISHRA	//

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		VS	VS	0
330	D-WP(C)/15515/2024	STATE OF ODISHA BABRUBAHAN DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
331	D-WP(C)/15516/2024	STATE OF ODISHA ANUGUL SUKINDA RAILWAY LTD. BBSR	KISHORE KUMAR MISHRA	//
		VS	VS	0
332	D-WP(C)/15517/2024	STATE OF ODISHA ADITYA KANDOI	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
333	D-WP(C)/15519/2024	THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR ANUGUL SUKINDA RAILWAY LTD. BBSR	KISHORE KUMAR MISHRA	//
		VS	VS	0
334	D-WP(C)/15520/2024	STATE OF ODISHA KALANDI CHANDRA SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
335	D-WP(C)/15521/2024	STATE OF ODISHA ANUGUL SUKINDA RAILWAY LTD. BBSR	KISHORE KUMAR MISHRA	//
		VS	VS	0
336	D-WP(C)/15523/2024	STATE OF ODISHA ANUGUL SUKINDA RAILWAY LTD. BBSR	KISHORE KUMAR MISHRA	//
		VS	VS	0
337	D-WP(C)/15524/2024	STATE OF ODISHA ANUGUL SUKINDA RAILWAY LTD. BBSR	KISHORE KUMAR MISHRA	//
		VS	VS	0
338	D-WP(C)/15525/2024	STATE OF ODISHA SARAT KUMARI BISWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
339	D-WP(C)/15528/2024	STATE OF ODISHA ASHOK KUMAR JENA	CHITTA RANJAN PATTNAIK	//
		VS	VS	0
340	D-WP(C)/15529/2024	DY. DIRECTORATE GENERAL, DEFENCE SECURITY CORE, NEW DELHI SUSHAMA GIRI	SOUMYA MISHRA	//
		VS	VS	0

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341	D-WP(C)/15530/2024	STATE OF ODISHA ASHOK KUMAR DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
342	D-WP(C)/15531/2024	STATE OF ODISHA BISWAJIT PANDA VS	SASWATI MOHAPATRA VS	// // 0
343	D-WP(C)/15532/2024	STATE OF ODISHA BABITA PRADHAN VS	BIMBISAR DASH VS	// // 0
344	D-WP(C)/15537/2024	ODISHA GRAMYA BANK, BBSR JITENDRA NARAYAN BHANJA DEO VS	KSHIROD KUMAR ROUT VS	// // 0
345	D-WP(C)/15539/2024	STATE OF ODISHA NIRUPAMA SAMAL VS	BIKASH ROUT VS	// // 0
346	D-WP(C)/15540/2024	STATE OF ODISHA CHANDRA PRAKASH RATH VS	PRAVASH CHANDRA JENA VS	// // 0
347	D-WP(C)/15541/2024	STATE OF ODISHA JAGABANDHU ROUT VS	BIKASH ROUT VS	// // 0
348	D-WP(C)/15542/2024	STATE OF ODISHA KTL LOGISTICS AND SRVICES PVT. LTD., VS	SUBHANKAR ROUT VS	// // 0
349	D-WP(C)/15543/2024	STATE OF ODISHA KUNI MANI DAS VS	MANASI MOHAPATRA VS	// // 0
350	D-WP(C)/15545/2024	STATE OF ODISHA SUBASINI SAHU VS	BIBEKANANDA BHUYAN VS	// // 0
351	D-WP(C)/15547/2024	STATE OF ODISHA BASUDEV BHATTA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// // 0 //

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352	D-WP(C)/15549/2024	NIROPAMA PARIDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
353	D-WP(C)/15550/2024	JHARANA PATTANAYAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
354	D-WP(C)/15551/2024	PARAMANANDA BEHERA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// 0 //
355	D-WP(C)/15552/2024	RAJANIKANTA PANI VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
356	D-WP(C)/15553/2024	BIDHUSMITA KAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
357	D-WP(C)/15554/2024	KUNJA BIHARI DASH VS COMMISSIONER, CONSOLIDATION BOARD OF REVENUE,ODISHA, CUTTACK	BHABANI SAMAL VS	// 0 //
358	D-WP(C)/15555/2024	ASWINI KUMAR BHATRA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
359	D-WP(C)/15556/2024	DEBIPRASAD PANDA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
360	D-WP(C)/15557/2024	KORA MISA YEL RAJU VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
361	D-WP(C)/15558/2024	AJAY BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
362	D-WP(C)/15559/2024	DHANI RAM ORAM VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
363	D-WP(C)/15560/2024	ARIHANT JUNIOR CILLAGE, GANJAM	KOUSIK ANANDA GURU	//

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		VS	VS	()
364	D-ABLAPL/10140/2024	VARTHANA FINANCE PRIVEAT LTD., BANGALORE		//
		VIVEK BERIWAL	BIJAY BANARJEE	RENGALI (SAMBALPUR) /184 /2023
		VS	VS	()
365	D-ABLAPL/10144/2024	STATE OF ODISHA		//
		BIKASH MOHARANA	MOHENDRA DALAI	NISCHINTAKOILI /157 /2023
		VS	VS	()
366	D-ABLAPL/10145/2024	STATE OF ODISHA		//
		ABINASH SRIBASTABA	SASMITA SETHI	NANDANKANAN /79 /2024
		VS	VS	()
367	D-ABLAPL/10149/2024	STATE OF ODISHA		//
		MANJU TANDI	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /118 /2024
		VS	VS	()
368	D-ABLAPL/10152/2024	STATE OF ODISHA		//
		BASANTA PRADHAN	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /108 /2012
		VS	VS	()
369	D-ABLAPL/10153/2024	STATE OF ODISHA		//
		FAKIR MOHAN PRADHAN	DILIP KUMAR SAHU	SAMAL /64 /2024
		VS	VS	()
370	D-ABLAPL/10155/2024	STATE OF ODISHA		//
		SUSANTA JENA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /91 /2024
		VS	VS	()
371	D-ABLAPL/10157/2024	STATE OF ODISHA		//
		NIRMAL DAS	USHARANI PATI	KHANTAPADA /92 /2020
		VS	VS	()
372	D-ABLAPL/10159/2024	STATE OF ODISHA		//
		SANTANU PRADHAN	JYOTIRMAYA SAHOO	TANGI (KHURDA) /269 /2024
		VS	VS	()
373	D-ABLAPL/10160/2024	STATE OF ODISHA		//
		KUBERA CHARAN SWAIN	JYOTIRMAYA SAHOO	BUGUDA /109 /2024
		VS	VS	()
374	D-ABLAPL/10161/2024	STATE OF ODISHA		//
		LILABAI GOND	JYOTIRMAYA SAHOO	RAIGHAR /85 /2024
		VS	VS	()

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375	D-ABLAPL/10162/2024	STATE OF ODISHA MEHETAB GOND VS	JYOTIRMAYA SAHOO VS	// RAIGHAR /85 /2024 ()
376	D-ABLAPL/10164/2024	STATE OF ODISHA KANHU CHARAN BISWAL VS	TRINATH NAYAK VS	// NAYAGARH /101 /2024 ()
377	D-ABLAPL/10167/2024	STATE OF ODISHA SUCHITRA BISOI VS	PUSPAMITRA MOHAPATRA VS	// EOW,BHUBANESWAR /21 /2018 ()
378	D-ABLAPL/10170/2024	STATE OF ODISHA AJAYA KUMAR BEHERA VS	SARADA PRASAD DASH VS	// KHAIRA /84 /2024 ()
379	D-ABLAPL/10180/2024	STATE OF ODISHA MANORANJAN SETHI VS	DIBYAJYOTI SAHOO VS	// BALASORE SADAR /110 /2024 ()
380	D-ABLAPL/10181/2024	STATE OF ODISHA SARAT CHANDRA ROUT VS	CHIRANJIB ROUT VS	// BANARAPAL /110 /2024 ()
381	D-ABLAPL/10182/2024	STATE OF ODISHA SANJAYA @ SANJIT BEHERA VS	CHIRANJIB ROUT VS	// COLLIERY /159 /2024 ()
382	D-ABLAPL/10190/2024	STATE OF ODISHA RANJU SWAIN @ RANJU PRAVA BISWAL VS	SRINIBAS PARIJA VS	// ERASAMA /146 /2024 ()
383	D-ABLAPL/10195/2024	STATE OF ODISHA SK. INDRISI @ SK. IDRISH VS	ARIJEET MISHRA VS	// PANIKOILI /74 /2024 ()
384	D-ABLAPL/10196/2024	STATE OF ODISHA BIJAYA KUMAR DALAI VS	ARIJEET MISHRA VS	// PANIKOILI /107 /2024 ()
385	D-ABLAPL/10197/2024	STATE OF ODISHA PURNA CHANDRA SETHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	// KUNDHEIGOLA /5 /2024 () //

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386	D-ABLAPL/10203/2024	SUNIL KUMAR HARPAL VS STATE OF ODISHA	ANIRUDHA DAS VS	SECTOR-7 /30 /2024 () //
387	D-ABLAPL/10204/2024	DEBASISH MOHAPATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	SECTOR-19 /42 /2018 () //
388	D-ABLAPL/10206/2024	RATNAKAR DIHUDI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /117 /2023 () //
389	D-ABLAPL/10208/2024	SANTOSH NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /79 /2005 () //
390	D-ABLAPL/10209/2024	DEBENDRA NAIK @ DEBENDRA KUMAR NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	DHARAMGARH /85 /2024 () //
391	D-ABLAPL/10213/2024	RATNAKAR NAYAK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /141 /2021 () //
392	D-ABLAPL/10215/2024	GAGAN PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /18 /2024 () //
393	D-ABLAPL/10216/2024	SUDARSAN JENA @ TAPU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /55 /2024 () //
394	D-ABLAPL/10217/2024	BHARAT CHANDRA NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	//0 () //
395	D-ABLAPL/10218/2024	RAJ SEKHAR PANDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BERHAMPUR TOWN /122 /2024 () //
396	D-ABLAPL/10224/2024	SACHIDA NANDA MOHAPATRA VS STATE OF ODISHA	UMAKANT SAHOO VS	TIRTOL /104 /2024 () //
397	D-ABLAPL/10225/2024	SILU @ BHASKAR MAJHI	JNYANANANDA PANDA	FATEGARH /281 /2023

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		VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/10226/2024	PARTHASARATHI SUNANI	JNYANANANDA PANDA	BHAWANIPATNA SADAR /183 /2024
		VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/10227/2024	TAPAN MAJHI @ TAPAN KUMAR MAJHI	JNYANANANDA PANDA	FATEGARH /281 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/10228/2024	GOBINDA BAG	JNYANANANDA PANDA	KEGAON /259 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/10229/2024	SHAKTIMAN PIHANA	LALITENDU MISHRA	NARASINGHPUR /13 /2024
		VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/10232/2024	SANGITA MOHAPATRA @ SANGITA LENKA	DEEPAK KU SAHOO	KENDRAPARA SADAR /666 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/10233/2024	SANATANA SENAPATI	PRASANTA KUMAR SAHOO	SARANAKUL /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/10236/2024	MANORAMA UPADHYAYA	PRASANTA KUMAR SAHOO	BALASORE TOWN /64 /2024
		VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/10238/2024	NIRANJAN PATRA	SUBRAT KUMAR DAS	GOPALPUR /54 /2024
		VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/10242/2024	SONIA TRIPATHY	JUDHISTHIR SAHOO	INFOCITY PS /368 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/10244/2024	ANUBHAB JEWEL ROUT	PANCHANAN PANIGRAHI	MANCHESWAR P.S. /142 /2024
		VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/10248/2024	SUNIL KUMAR NAYAK @ SUNIL NAYAK @ SULTAN NAYAK	KEDAR CHANDRA BEHERA	ASKA /252 /2018
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/10250/2024	STATE OF ODISHA DHIREN KUMAR SAHOO @ DUKHI SAHOO VS	SURYAKANTA DWIBEDI VS	// FATEGARH /52 /2024 ()
410	D-ABLAPL/10251/2024	STATE OF ODISHA ALOK BEHERA @ PINTU BEHERA VS	SURYAKANTA DWIBEDI VS	// FATEGARH /65 /2024 ()
411	D-ABLAPL/10252/2024	STATE OF ODISHA SURYAKANTA SWAIN VS	RAJENDRA NARAYAN ROUT VS	// PARADEEP /93 /2024 ()
412	D-ABLAPL/10260/2024	STATE OF ODISHA BENUDHAR SETHY VS	SAMBIT BISWAL VS	// PARADEEP MODEL /89 /2024 ()
413	D-ABLAPL/10261/2024	STATE OF ODISHA TUNA SAHOO @ PRAKASH KUMAR SAHOO VS	RAVI SHANKAR SAMAL VS	// PARADEEP LOCK /85 /2021 ()
414	D-ABLAPL/10264/2024	STATE OF ODISHA JAYANTA KUMAR BISWAL @ JAYANTA BISWAL VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /22 /2024 ()
415	D-ABLAPL/10265/2024	STATE OF ODISHA MADHABI BHOI VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /181 /2024 ()
416	D-ABLAPL/10266/2024	STATE OF ODISHA SARAT MALIK @ SHARAT KUMAR MALIK VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /17 /2024 ()
417	D-ABLAPL/10267/2024	STATE OF ODISHA JAYANTA KUMAR BISWAL @ JAYANTA BISWAL VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /21 /2024 ()
418	D-ABLAPL/10268/2024	STATE OF ODISHA SARIYATTULLAH KHAN @ RAJAN VS	NIKUNJA KUMAR ROUT VS	// JAGATSINGPUR /293 /2024 ()
419	D-ABLAPL/10273/2024	STATE OF ODISHA SUNIL KUMAR PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /67 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :05/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/10274/2024	BATIA BAL @ BATAKRUSHNA BAL VS STATE OF ODISHA	PRAKASH KUMAR PRATAP VS	BADACHANA /160 /2024 () //
421	D-ABLAPL/10277/2024	SANUJ PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAIKIA /136 /2023 () //
422	D-ABLAPL/10278/2024	PRAMOD KUMAR GIRI VS STATE OF ODISHA	SK. KALIM UDDIN VS	GOP /125 /2024 () //
423	D-ABLAPL/10280/2024	RIPU @ RAKESH PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /157 /2022 () //
424	D-ABLAPL/10281/2024	PRATAP KESHARI MAHAPATRA VS STATE OF ODISHA	ABHISHEK DASH VS	/ /0 () //
425	D-ABLAPL/10284/2024	KRISHNANANDA NAYAK @ SANU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BARI /196 /2024 () //
426	D-ABLAPL/10288/2024	SK. FIRDOSH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BANAPUR P.S. /104 /2024 () //
427	D-ABLAPL/10291/2024	NABA KISHORE NAYAK VS STATE OF ODISHA	SHISHIR KUMAR SWAIN VS	RAJKANIKA /126 /2024 () //
428	D-ABLAPL/10294/2024	RABINDRA KUMAR BARIK VS STATE OF ODISHA	SATYA NARAYAN MOHAPATRA VS	PARADEEP LOCK /133 /2024 () //
429	D-ABLAPL/10306/2024	PRASANTA KUMAR GIRI VS STATE OF ODISHA	SK. KALIM UDDIN VS	GOP /125 /2024 () //
430	D-ABLAPL/10309/2024	SONU NIAMAI CHARAN NAYAK @ NIMEIN CHARAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /66 /2024 () //
431	D-ABLAPL/10312/2024	MINARANI SAHU	PRAVASH CHANDRA JENA	DELANGA /110 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :05/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
432	D-ABLAPL/10315/2024	VS STATE OF ODISHA BAPUNI BEHERA @ BALA BEHERA VS STATE OF ODISHA	VS ANUP UDAYA SENAPATI VS	() // CHANDRASEKHARPUR /197 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :05/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/15548/2024 CRP/ /	AMIT KUMAR SAHU MP	BIBEKANANDA BHUYAN	25/2024
2	D-STREV/33/2022 STREV/33/2022	M/S. LARSEN AND TOUBRO LTD. MP	ADHIRAJ MOHANTY	31/2024
3	D-TRPCRL/10259/2024 TRPCRL/ /	DILLIP KUMAR PATTNAIK MP	DR. BESURA DAS	32/2024
4	D-STREV/32/2022 STREV/32/2022	M/S. LARSEN AND TOUBRO LTD. MP	ADHIRAJ MOHANTY	32/2024
5	D-WPC(OAC)/629/2018 WPC(OAC)/629/2018	RAMESH CHANDRA PATTANAIK MP		33/2024
6	D-TRPCRL/10299/2024 TRPCRL/ /	PALURAM KISKU MP	RABINDRA NATH PRUSTY	33/2024
7	D-JCRLA/47/2017 JCRLA/47/2017	BANGARA@SADA@SADANANDA SWAIN MP		44/2024
8	D-JCRLA/74/2018 JCRLA/74/2018	MUNA SURI@MUNDA MP	MR. SITIKANTA MISHRA, (M/S. CHITTA RANJAN SAHU, S.N.PANDA, I	45/2024
9	D-JCRLA/39/2022 JCRLA/39/2022	SANKAR BISWAL MP	ADV. MR.DILLIP KUMAR SAHU, (M/S.BHARATI DASH, P.K.SAMANTR	46/2024
10	D-TRP(C)/9910/2024 TRP(C)/72/2024	PUSPALATA SRICHANDAN MP	SAROJ KUMAR PADHI	87/2024
11	D-CRLMP/10154/2024 CRLMP/ /	SAROJ KUMAR SATAPATHY MP	SANDIPANI NAYAK	89/2024
12	D-RVWPET/943/2024 RVWPET/ /	TAPAN KUMAR BEHURIA MP	ADV.	106/2024
13	D-RVWPET/15427/2024 RVWPET/ /	RAJ KUMAR SAHU MP	SISIR DAS	107/2024
14	D-RVWPET/15427/2024 RVWPET/ /	RAJ KUMAR SAHU MP	SISIR DAS	108/2024
15	D-LAA/62/2019 LAA/62/2019	DIRECTOR,INTERIM TEST RANGE,CHANDRABOSE, MP	ASST.SOLICITOR GENERAL OF INDIA,OHC, PRASANTA KU	131/2024
16	D-CMAPL/15482/2024 CMAPL/ /	ANTARYAMI JENAMANI MP	KABIR KUMAR JENA	131/2024
17	D-CMAPL/845/2023 CMAPL/845/2023	DR. MADAN MOHAN BEURA MP	M/S.PRADIPTTA KISHORE BHUYAN,P.K.SAMAL,M/S.BIJAYA KUMAR	132/2024
18	D-RPFAM/11462/2024 RPFAM/ /	DIPTIMOYA KANUNGO MP	MANMEET SINGH ARORA	144/2024
19	D-RPFAM/14699/2024 RPFAM/ /	SUBODH KUMAR DAS MP	KALPATARU MISHRA	145/2024
20	D-RPFAM/15534/2024 RPFAM/ /	ARABINDA RAM MP	BIBEKANANDA BHUYAN	146/2024
21	D-RPFAM/15534/2024 RPFAM/ /	ARABINDA RAM MP	BIBEKANANDA BHUYAN	147/2024
22	D-MATA/15440/2024 MATA/ /	KUMUDA CHANDRA MANGARAJ MP	ADHIRAJ MOHANTY	154/2024
23	D-CONTC/1665/2024 CONTC/312/2024	MANAS RANJAN SABAR MP		219/2024
24	D-CONTC/8794/2023 CONTC/8794/2023	MANOJ PRASAD KESHARI MP	SUBHANKAR ROUT	221/2024
25	D-CONTC/8793/2023 CONTC/8793/2023	SUMANTA KUMAR PRUSTY MP	SUBHANKAR ROUT	222/2024
26	D-CONTC/10322/2023	SANJIB KUMAR DEY	SUBHAM SHARMA	

	CONTC/10322/2023	MP		223/2024
27	D-CONTC/10321/2023	BHAWANI SHANKAR KISHAN	SUBHAM SHARMA	
	CONTC/10321/2023	MP		224/2024
28	D-CONTC/10320/2023	SUDHIR KUMAR PARIDA	SUBHAM SHARMA	
	CONTC/10320/2023	MP		225/2024
29	D-CRLREV/5/2024	SUBASH CHANDRA TRIPATHY	BHABANI SHANKAR DASPARIDA	
	CRLREV/1/2024	MP		285/2024
30	D-CRLREV/630/2023	SAJAN BHOI	GOUTAM CHARAN ROUT	
	CRLREV/630/2023	MP		286/2024
31	D-CRLREV/10221/2024	BINOD KUMAR MOHAPATRA	BIDESH RANJAN BEHERA	
	CRLREV/ /	MP		287/2024
32	D-CRLREV/10269/2024	SANTOSH KUMAR BARIK	ABHISHEK DASH	
	CRLREV/ /	MP		288/2024
33	D-CRLREV/10269/2024	SANTOSH KUMAR BARIK	ABHISHEK DASH	
	CRLREV/ /	MP		289/2024
34	D-FAO/15331/2024	D.M., THE NEW INDIA ASSURANCE CO.LTD.	DEEPA CHANDRA SAMANTARAY	
	FAO/ /	MP		334/2024
35	D-FAO/1037/2019	M.C. OF PANCHAYAT GIRLS HIGH SCHOOL	SUDARSHAN GUPTA	
	FAO/1037/2019	MP		335/2024
36	D-FAO/497/2017	GENERAL MANAGER,MCL IB VALLEY AREA		
	FAO/497/2017	MP		336/2024
37	D-FAO/498/2017	GENERAL MANAGER,MCL IB VALLEY		
	FAO/498/2017	MP		337/2024
38	D-BLAPL/14385/2023	KARTIK SANWANI @ KARTIK DEWAR		
	BLAPL/14385/2023	MP		359/2024
39	D-BLAPL/8490/2024	DURGA MADHAB EKKA	DEVASHIS PANDA	
	BLAPL/2810/2024	MP		361/2024
40	D-BLAPL/8336/2024	RUDRAMANI BEHERA		
	BLAPL/2550/2024	MP		362/2024
41	D-BLAPL/1008/2023	MAHESWAR SAHOO	BHAGABAT PRASAD RATH	
	BLAPL/1008/2023	MP		363/2024
42	D-BLAPL/3044/2023	SHANTI SINGH	SATYA SMRUTI MOHANTY	
	BLAPL/3044/2023	MP		364/2024
43	D-CMP/15354/2024	KRISHNA KUMARI ROUSTRAY	SMITA RANJAN PATNAIK	
	CMP/ /	MP		381/2024
44	D-CMP/779/2023	BISWABANDHYA BISWAL	SUVASHISH PATTANAIAK	
	CMP/779/2023	MP		382/2024
45	D-CMP/15372/2024	MANAS MOHARANA	GOUTAM CHARAN ROUT	
	CMP/ /	MP		383/2024
46	D-CMP/15379/2024	NIRMAL CHANDRA OJHA	NIRANJAN LENKA	
	CMP/ /	MP		384/2024
47	D-CMP/15398/2024	SUMITRA SAHOO	PRAFULLA KUMAR LENKA	
	CMP/ /	MP		385/2024
48	D-CMP/15398/2024	SUMITRA SAHOO	PRAFULLA KUMAR LENKA	
	CMP/ /	MP		386/2024
49	D-CMP/15439/2024	SANJAY KUMAR BONDIA	SANJEEV UDGATA	
	CMP/ /	MP		387/2024
50	D-CMP/15538/2024	HRUSIKESH DAS	PRAVAT RANJAN SUTAR	
	CMP/ /	MP		388/2024
51	D-CMP/15561/2024	NRUSINGH CHARAN SAHOO	GOURI MOHAN RATH	
	CMP/ /	MP		389/2024
52	D-RSA/211/2008	SMT.RINI @JAMUNA	M/S.BIPLAB MOHANTY,R.K.PATI,S.S.PRADHAN	
	RSA/211/2008	MP		413/2024
53	D-RSA/15359/2024	NARSU SAHU	SUGAT DASH	
	RSA/ /	MP		414/2024
54	D-RSA/15392/2024	KASTU KISHAN	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		415/2024
55	D-RSA/99/2002	BABAJI DAS	M/S. MAHADEV MISHRA	
	RSA/99/2002	MP		416/2024
56	D-RSA/99/2002	BABAJI DAS	M/S. MAHADEV MISHRA	
	RSA/99/2002	MP		417/2024
57	D-RSA/99/2002	BABAJI DAS	M/S. MAHADEV MISHRA	
	RSA/99/2002	MP		418/2024

58	D-RSA/241/2023 RSA/241/2023	PRADEEP KUMAR PRADHAN MP	AVIJIT PATNAIK	419/2024
59	D-RSA/241/2023 RSA/241/2023	PRADEEP KUMAR PRADHAN MP	AVIJIT PATNAIK	420/2024
60	D-RSA/241/2023 RSA/241/2023	PRADEEP KUMAR PRADHAN MP	AVIJIT PATNAIK	421/2024
61	D-ABLAPL/9261/2023 ABLAPL/9261/2023	BIKASH DORA MP		622/2024
62	D-ABLAPL/8581/2023 ABLAPL/8581/2023	SUBAS MOHANTY @ GILTY KALU MP		623/2024
63	D-ABLAPL/12346/2017 ABLAPL/12346/2017	KAPILA MAHALIK MP	SATYA NARAYAN MISHRA 4	624/2024
64	D-ABLAPL/11978/2017 ABLAPL/11978/2017	SUNIL KUMAR NAYAK MP	SMRUTI RANJAN ROUT	625/2024
65	D-ABLAPL/7071/2024 ABLAPL/2594/2024	MADHUSMITA JENA MP		626/2024
66	D-ABLAPL/8765/2022 ABLAPL/8765/2022	BANASHREE BHUYAN MP		627/2024
67	D-ABLAPL/7333/2022 ABLAPL/7333/2022	RAM NARAYAN MOHANTY MP		628/2024
68	D-ABLAPL/8771/2022 ABLAPL/8771/2022	LAXMIDHAR BHUYAN MP		629/2024
69	D-ABLAPL/2409/2020 ABLAPL/2409/2020	BIJAYA KUMAR BEHERA MP	ABHIJIT MOHANTY	630/2024
70	D-MACA/15336/2024 MACA/ /	THE D.M., M/S. NEW INDIA ASSURANCE CO MP	GOPIAL CHANDRA SAMANTARAY	732/2024
71	D-MACA/15336/2024 MACA/ /	THE D.M., M/S. NEW INDIA ASSURANCE CO MP	GOPIAL CHANDRA SAMANTARAY	733/2024
72	D-MACA/15336/2024 MACA/ /	THE D.M., M/S. NEW INDIA ASSURANCE CO MP	GOPIAL CHANDRA SAMANTARAY	734/2024
73	D-MACA/15368/2024 MACA/ /	PRAMILA DEVI MP	BIRANCHI NARAYAN RATH	735/2024
74	D-MACA/15368/2024 MACA/ /	PRAMILA DEVI MP	BIRANCHI NARAYAN RATH	736/2024
75	D-MACA/15409/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO. L.T.D MP	SOMANATH ROY	737/2024
76	D-CRLA/10141/2024 CRLA/ /	BABU SINGH KUSHWAH MP	SURYAKANTA DASMOHAPATRA	791/2024
77	D-CRLA/10141/2024 CRLA/ /	BABU SINGH KUSHWAH MP	SURYAKANTA DASMOHAPATRA	792/2024
78	D-CRLA/10177/2024 CRLA/ /	RAJENDRA BEHERA MP	SUBASH CHANDRA PUSPALAKA	793/2024
79	D-CRLA/10177/2024 CRLA/ /	RAJENDRA BEHERA MP	SUBASH CHANDRA PUSPALAKA	794/2024
80	D-CRLA/10223/2024 CRLA/ /	SANKARSANA DEHURY MP	PRASANT KUMAR SAHOO	795/2024
81	D-CRLA/10223/2024 CRLA/ /	SANKARSANA DEHURY MP	PRASANT KUMAR SAHOO	796/2024
82	D-CRLA/138/2018 CRLA/138/2018	PRABHAKAR@PRAVAKAR GOUDA MP	M/S. TAPAN JYOTI PANI, J.K.MAJHI,	797/2024
83	D-CRLA/10296/2024 CRLA/ /	MANORANJAN MISHRA @ MANORANJAN MP	MISHRA MANJAN DEO	798/2024
84	D-CRLA/10296/2024 CRLA/ /	MANORANJAN MISHRA @ MANORANJAN MP	MISHRA MANJAN DEO	799/2024
85	D-CRLA/10298/2024 CRLA/ /	SANTOSH BEHERA MP	NIKUNJA KUMAR ROUT	800/2024
86	D-CRLA/10298/2024 CRLA/ /	SANTOSH BEHERA MP	NIKUNJA KUMAR ROUT	801/2024
87	D-CRLA/10302/2024 CRLA/ /	AJIT MOHANTY MP	SULOCHANA PATRO	802/2024
88	D-CRLA/10302/2024 CRLA/ /	AJIT MOHANTY MP	SULOCHANA PATRO	803/2024
89	D-CRLA/10304/2024	BHAGABAN MOHANTY	SULOCHANA PATRO	

	CRLA/ /	MP		804/2024
90	D-CRLA/10304/2024	BHAGABAN MOHANTY	SULOCHANA PATRO	
	CRLA/ /	MP		805/2024
91	D-CRLMC/8125/2024	SWAGATIKA NAYAK	TAPAS KUMAR ACHARYA	
	CRLMC/ /	MP		837/2024
92	D-CRLMC/4231/2023	SK.SAHID		
	CRLMC/4231/2023	MP		838/2024
93	D-CRLMC/10189/2024	BIBEKANANDA ROUT @ VIVEKANANDA	ROUJEET MISHRA	
	CRLMC/ /	MP		839/2024
94	D-CRLMC/10194/2024	BIBEKANANDA ROUT @ VIVEKANANDA	ROUJEET MISHRA	
	CRLMC/ /	MP		840/2024
95	D-CRLMC/10198/2024	BIBEKANANDA ROUT @ VIVEKANANDA	ROUJEET MISHRA	
	CRLMC/ /	MP		841/2024
96	D-CRLMC/10200/2024	BIBEKANANDA ROUT @ VIVEKANANDA	ROUJEET MISHRA	
	CRLMC/ /	MP		842/2024
97	D-CRLMC/1385/2024	ANTARYAMI SENAPATI	BINAYA BHUSAN ROUSTRAY	
	CRLMC/ /	MP		843/2024
98	D-CRLMC/6995/2024	DEBASISH ROUT	SANJIB KUMAR BHANJADEO	
	CRLMC/ /	MP		844/2024
99	D-CRLMC/4673/2023	TUSHAR JAIN		
	CRLMC/4673/2023	MP		845/2024
100	D-CRLMC/10239/2024	AJIT KUMAR PATRA	ANSHUMAN RAY	
	CRLMC/ /	MP		846/2024
101	D-CRLMC/10241/2024	MINA KUMARI	B.S.DASPARIDA	
	CRLMC/ /	MP		847/2024
102	D-CRLMC/10246/2024	BIJAY KUMAR PATTANAİK	DEVASHIS PANDA	
	CRLMC/ /	MP		848/2024
103	D-CRLMC/10246/2024	BIJAY KUMAR PATTANAİK	DEVASHIS PANDA	
	CRLMC/ /	MP		849/2024
104	D-CRLMC/10255/2024	UMAKANTA MALLİK	AMULYA RATNA PANDA	
	CRLMC/ /	MP		850/2024
105	D-CRLMC/10258/2024	SABITA PANIGRAHI	AMULYA RATNA PANDA	
	CRLMC/ /	MP		851/2024
106	D-CRLMC/10270/2024	BIJAYALAXMI DASH	SATYANARAYAN MISHRA	
	CRLMC/ /	MP		852/2024
107	D-CRLMC/10275/2024	SAROJ SORENG	ASHOK KUMAR SARANGI	
	CRLMC/ /	MP		853/2024
108	D-CRLMC/10282/2024	M/S. SERAJUDDIN AND CO.	SARADA PRASANNA SARANGI	
	CRLMC/ /	MP		854/2024
109	D-CRLMC/10289/2024	AKSHAYA KUMAR GHADEI	PRAKASH KUMAR MISHRA	
	CRLMC/ /	MP		855/2024
110	D-CRLMC/2894/2024	BISWANATH PATRA		
	CRLMC/273/2024	MP		856/2024
111	D-WA/15312/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1687/2024
112	D-WA/15312/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1688/2024
113	D-WA/15312/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1689/2024
114	D-WA/15329/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1690/2024
115	D-WA/15329/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1691/2024
116	D-WA/15329/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1692/2024
117	D-WA/15337/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1693/2024
118	D-WA/15337/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1694/2024
119	D-WA/15337/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1695/2024
120	D-WA/15357/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1696/2024

121	D-WA/15357/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1697/2024
122	D-WA/15357/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1698/2024
123	D-WA/15371/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1699/2024
124	D-WA/15371/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1700/2024
125	D-WA/15371/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1701/2024
126	D-WA/8688/2024 WA/ /	MAA VAIRABI VANA SAMRAKSHYAN SAMIRANJAN LENKA MP		1702/2024
127	D-WA/15393/2024 WA/ /	SUNANDA KUMAR SAHOO MP	PREMANANDA MOHANTY	1703/2024
128	D-WA/15384/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATR,A.S.C	1704/2024
129	D-WA/15393/2024 WA/ /	SUNANDA KUMAR SAHOO MP	PREMANANDA MOHANTY	1705/2024
130	D-WA/15384/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATR,A.S.C	1706/2024
131	D-WA/15384/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATR,A.S.C	1707/2024
132	D-WA/15405/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1708/2024
133	D-WA/15405/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1709/2024
134	D-WA/15405/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1710/2024
135	D-WA/15422/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1711/2024
136	D-WA/15422/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1712/2024
137	D-WA/15422/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1713/2024
138	D-WA/15473/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1714/2024
139	D-WA/15473/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1715/2024
140	D-WA/15473/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1716/2024
141	D-WA/15490/2024 WA/ /	DEPUTY MANAGER CUM SDO (ELECT.), TPODILKURUR MP	MAHARANA	1717/2024
142	D-WA/15490/2024 WA/ /	DEPUTY MANAGER CUM SDO (ELECT.), TPODILKURUR MP	MAHARANA	1718/2024
143	D-WA/15492/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1719/2024
144	D-WA/15492/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1720/2024
145	D-WA/15492/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1721/2024
146	D-WA/15504/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1722/2024
147	D-WA/15504/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1723/2024
148	D-WA/15504/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1724/2024
149	D-WA/15522/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1725/2024
150	D-WA/15522/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1726/2024
151	D-WA/15522/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1727/2024
152	D-WA/15527/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	

	WA/ /	MP		1728/2024
153	D-WA/15527/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1729/2024
154	D-WA/15527/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1730/2024
155	D-WP(C)/12424/2015	ISWAR KISAN	PRASANTA KUMAR SATAPATHY	
	WP(C)/12424/2015	MP		4930/2024
156	D-WP(C)/15306/2024	DAMBARUDHAR BEHERA	KUNJA SUNDAR DAS	
	WP(C)/ /	MP		4931/2024
157	D-WP(C)/15307/2024	MINA AGRAWAL	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		4932/2024
158	D-WP(C)/15309/2024	MINA AGRAWAL	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		4933/2024
159	D-WP(C)/15310/2024	SAKET AGRAWAL	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		4934/2024
160	D-WP(C)/15313/2024	SAKET AGRAWAL	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		4935/2024
161	D-WP(C)/15316/2024	DISHA ENTERPRISES, TARILO	DEBASISH HAZRA	
	WP(C)/ /	MP		4936/2024
162	D-WP(C)/15318/2024	SAKET AGRAWAL	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		4937/2024
163	D-WP(C)/40553/2023	TAPAS RANJAN HATI		4938/2024
	WP(C)/40553/2023	MP		
164	D-WP(C)/15324/2024	DIBAKAR BEHERA	PRITAM KUMAR MOHANTY	
	WP(C)/ /	MP		4939/2024
165	D-WP(C)/10626/2024	ASHIS KUMAR DEBTA	HIMANSU SEKHAR MISHRA	
	WP(C)/5838/2024	MP		4940/2024
166	D-WP(C)/10626/2024	ASHIS KUMAR DEBTA	HIMANSU SEKHAR MISHRA	
	WP(C)/5838/2024	MP		4941/2024
167	D-WP(C)/15333/2024	M/S. NILGIRI ENGINEERING COOPERATIVE SOCIETY, BILASWAR	PRANAB CHANDRA BISSWARK	
	WP(C)/8229/2024	MP		4942/2024
168	D-WP(C)/15334/2024	USHA RANI PANDA	NIHAR RANJAN PANDA	
	WP(C)/ /	MP		4943/2024
169	D-WP(C)/20856/2022	SREI EQUIPMENT FINANCE LTD., KOLKATA	SWAYAMJIT ROUT	
	WP(C)/20856/2022	MP		4944/2024
170	D-WP(C)/20850/2022	SREI EQUIPMENT FINANCE LTD., KOLKATA	SWAYAMJIT ROUT	
	WP(C)/20850/2022	MP		4945/2024
171	D-WP(C)/20864/2022	SREI EQUIPMENT FINANCE LTD.,BBSR	SWAYAMJIT ROUT	
	WP(C)/20864/2022	MP		4946/2024
172	D-WP(C)/21910/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA	SWAYAMJIT ROUT	
	WP(C)/21910/2022	MP		4947/2024
173	D-WP(C)/21907/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA	SWAYAMJIT ROUT	
	WP(C)/21907/2022	MP		4948/2024
174	D-WP(C)/21912/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA	SWAYAMJIT ROUT	
	WP(C)/21912/2022	MP		4949/2024
175	D-WP(C)/15344/2024	SK. SHOAB AKHTAR	BUDHADEV ROURAY	
	WP(C)/ /	MP		4950/2024
176	D-WP(C)/15347/2024	SAURAVITA SAHOO	SUBHADUTTA ROURAY	
	WP(C)/ /	MP		4951/2024
177	D-WP(C)/15350/2024	HAREKRUSHNA DANDASENA	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		4952/2024
178	D-WP(C)/9468/2022	NIRMAL KUMAR PRADHAN	SUVASHISH PATTANAIK M/S BIPIN KU NAYAK,M.K.RTAH,A.K.SAHO	
	WP(C)/9468/2022	MP		4953/2024
179	D-WP(C)/15367/2024	AKSHYA KUMBHAR	PRASANTA KUMAR DAS	
	WP(C)/ /	MP		4954/2024
180	D-WP(C)/15367/2024	AKSHYA KUMBHAR	PRASANTA KUMAR DAS	
	WP(C)/ /	MP		4955/2024
181	D-WP(C)/15369/2024	UMA CHARAN SAHU	RAJIB RATH	
	WP(C)/ /	MP		4956/2024
182	D-WP(C)/15375/2024	AMBIKA PRASAD DAS	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		4958/2024
183	D-WP(C)/15374/2024	DR. MANORANJAN MOHAPATRA	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		4959/2024

184	D-WP(C)/9786/2024 WP(C)/5938/2024	STATE OF ODISHA MP		4960/2024
185	D-WP(C)/15380/2024 WP(C)/ /	SAMILATA PRADHAN MP	AMITAV DAS	4961/2024
186	D-WP(C)/15396/2024 WP(C)/ /	EXECUTIVE ENGINEER, ELECTRICAL (T MP	SOUBHAGYA SUNDAR DAS	4962/2024
187	D-WP(C)/15402/2024 WP(C)/ /	JATADHARI JENA MP	ARUSMITA ACHARYA	4963/2024
188	D-WP(C)/15407/2024 WP(C)/8272/2024	M/S. FRONTLINE EX SERVICEMEN BUREAU MP	SUBASH MANSINGH	4964/2024
189	D-WP(C)/15412/2024 WP(C)/ /	NIRANJAN DASH MP	PRASANTA KUMAR SATAPATHY	4966/2024
190	D-WP(C)/15415/2024 WP(C)/ /	SHRADHANJALI JENA MP	PRASANTA KUMAR SATAPATHY	4967/2024
191	D-WP(C)/15417/2024 WP(C)/8303/2024	JYOTIN KUMAR SAHOO MP	SOUMYA RANJAN MOHANTY	4968/2024
192	D-WP(C)/15421/2024 WP(C)/ /	SHIBANI MAHANTA MP	KRISHNA CHANDRA SAHU	4969/2024
193	D-WP(C)/15341/2024 WP(C)/ /	RASHMI RANJAN DAS MP	SHIBASHISH MISRA	4970/2024
194	D-WP(C)/13794/2024 WP(C)/7751/2024	JASHABANTA PATRA MP	BANSHIDHAR SATAPATHY	4971/2024
195	D-WP(C)/19931/2019 WP(C)/19931/2019	DASARATHA PATTNAYAK MP		4972/2024
196	D-WP(C)/15429/2024 WP(C)/ /	SIDHARTH PATTANAYAK MP	SAIBRATA RATH	4973/2024
197	D-WP(C)/4803/2024 WP(C)/4113/2024	DILLIP KUMAR BARIK MP		4974/2024
198	D-WP(C)/15443/2024 WP(C)/ /	NARENDRA PARASET MP	SRINIVAS MOHANTY	4975/2024
199	D-WP(C)/31625/2023 WP(C)/31625/2023	SUSHANTA KUMAR RATH MP	SOUBHAGYA SUNDAR DAS	4976/2024
200	D-WP(C)/2347/2024 WP(C)/1427/2024	RAMABALLAV MAHAPATRA MP	DAYANANDA MOHAPATRA	4977/2024
201	D-WP(C)/38549/2023 WP(C)/38549/2023	PURNA CHANDRA BEHERA MP		4978/2024
202	D-WP(C)/15450/2024 WP(C)/ /	BINOD KUMAR SAHOO MP	SUBRAT MISRA	4979/2024
203	D-WP(C)/15452/2024 WP(C)/ /	SUDIPTA KUMAR DASH MP	SUBHADUTTA ROUTH	4980/2024
204	D-WP(C)/15454/2024 WP(C)/ /	PRASANJIT SAMAL MP	SUBRAT MISRA	4981/2024
205	D-WP(C)/15459/2024 WP(C)/ /	A.V.ANIL KUMAR MP	SUBRAT MISRA	4982/2024
206	D-WP(C)/15455/2024 WP(C)/ /	MINATI PANDA MP	SIDHESWAR MALLIK	4983/2024
207	D-WP(C)/15464/2024 WP(C)/ /	SASMITA PANDA MP	SATYABRATA SENAPATI	4984/2024
208	D-WP(C)/15468/2024 WP(C)/ /	ASWINI KUMAR MOHANTY MP	PRASANNA KUMAR RATH (1)	4985/2024
209	D-WP(C)/33293/2023 WP(C)/33293/2023	ASWINI KUMAR MOHANTY MP	PRASANNA KUMAR RATH	4986/2024
210	D-WP(C)/12563/2018 WP(C)/12563/2018	NAGESWAR PATNAIK MP	M/S.AJIT KUMAR CHOUDHURY, SANJIB MOHANTY, B.BISWAL	4987/2024
211	D-WP(C)/15478/2024 WP(C)/ /	ANURADHA PRADHAN MP	JAGAJIBAN PRADHAN	4988/2024
212	D-WP(C)/15489/2024 WP(C)/8344/2024	M/S.VIMEK BIOCONCEPT PVT.LTD, CUTTACK MP	ABIKHU PRASAD DAS	4989/2024
213	D-WP(C)/15491/2024 WP(C)/ /	NISAMANI JENA MP	NIRANJAN LENKA	4990/2024
214	D-WP(C)/15505/2024 WP(C)/ /	LAXMI DORA MP	DWARIKA PRASAD MOHANTY	4991/2024
215	D-WP(C)/27334/2017	YASHABANTA NANDA	M/S.U.C.MISHRA	

	WP(C)/27334/2017	MP		4992/2024
216	D-WP(C)/27278/2023	DHANESWAR PANDA	M/S. GAUTAM MISHRA, JYOTI RANJAN DEO	
	WP(C)/27278/2023	MP		4993/2024
217	D-WP(C)/15505/2024	LAXMI DORA	DWARIKA PRASAD MOHANTY	
	WP(C)/ /	MP		4994/2024
218	D-WP(C)/30616/2020	SUPRIYA JENA	G.P.DUTTA	
	WP(C)/30616/2020	MP		4995/2024
219	D-WP(C)/7464/2024	CHINMAYA BAGH		
	WP(C)/4373/2024	MP		4996/2024
220	D-WP(C)/14546/2024	MAHENDRA MOHANTY @ MAHENDRA NATH MOHANTY	MAHENDRA MOHANTY	
	WP(C)/ /	MP		4997/2024
221	D-WP(C)/10742/2024	BASANTI SAMANTARAY	ULLASH CHANDRA MOHANTY	
	WP(C)/ /	MP		4998/2024
222	D-WP(C)/15513/2024	BINODINI INFRASTRUCTURE PVT.LTD, KARABONDI	ABHIRAM CHANDRA NAYAK	
	WP(C)/ /	MP		4999/2024
223	D-WP(C)/38218/2023	ABHIMANYU MOHANTY	JAJATI KESHARI KHUNTIA	
	WP(C)/38218/2023	MP		5000/2024
224	D-WP(C)/39832/2023	SRINIBAS JENA	AMITABH MISHRA	
	WP(C)/39832/2023	MP		5001/2024
225	D-WP(C)/15517/2024	ADITYA KANDOI	JAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		5002/2024
226	D-WP(C)/15529/2024	SUSHAMA GIRI	SOUMYA MISHRA	
	WP(C)/ /	MP		5003/2024
227	D-WP(C)/15532/2024	BABITA PRADHAN	BIMBISAR DASH	
	WP(C)/ /	MP		5004/2024
228	D-WP(C)/15550/2024	JHARANA PATTANAYAK	SASWATI MOHAPATRA	
	WP(C)/ /	MP		5005/2024
229	D-WP(C)/15550/2024	JHARANA PATTANAYAK	SASWATI MOHAPATRA	
	WP(C)/ /	MP		5006/2024
230	D-WP(C)/15557/2024	KORA MISAYEL RAJU	SASWATI MOHAPATRA	
	WP(C)/ /	MP		5007/2024
231	D-WP(C)/15557/2024	KORA MISAYEL RAJU	SASWATI MOHAPATRA	
	WP(C)/ /	MP		5008/2024
232	D-WP(C)/15558/2024	AJAY BEHERA	BIPLABA P.B. BHALI	
	WP(C)/ /	MP		5009/2024
233	D-WP(C)/15560/2024	ARIHANT JUNIOR CILLAGE, GANJAM	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		5010/2024